

by the Planning Commission are Rs. 15.50 Crores and Rs. 94.40 Crores respectively.

(c) Yes Sir. The Government of Himachal Pradesh had asked for an outlay of Rs. 235.60 crores for the Fourth Plan (1969-74) against which the Planning Commission allocated Rs. 94.40 Crores. The Commission has however been approached by the Himachal Pradesh Government for

enhancement of their 4th Plan allocation to atleast Rs. 139.19 Crores as recommended by the Working Group.

(d) The question of any increase in the outlay for Himachal Pradesh as a result of the report of the Finance Commission does not arise as the Union Territories do not come within the purview of the Commission's terms of reference.

#### STATEMENT

	Revised Estimates 1968-69	Actuals (Departmental) 1968-69	Budget Estimates 1969-70
	(Rupees in lakhs)		
(a) Establishment Charges (Pay and Allowances)	1842.64	1814.05	1982.25
(b) Travelling Allowance	96.52	106.64	94.97
(c) Other Charges	790.09	684.20	842.20
<b>Total</b>	<b>2729.25</b>	<b>2604.89</b>	<b>2919.42</b>

#### Expenditure on Administration of Union Territories

808. SHRI S. KUNDU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the expenditure incurred by each Union Territory on the administration of the respective Union Territory and how it compares with the resources of that Territory; and

(b) whether any steps have been taken to normalise such expenditure and bring it to the level of the resources of the respective Union Territories ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A statement showing expenditure on the Administration of Union Territories as compared to their revenue resources is laid on the Table of the House. [*Placed in Library. See No. LT 2637/70*]

(b) Instructions have been given to the Union Territories from time to time to secure economy in expenditure like reduction of provision for travelling Allowances, ban on upgradation of pay scales, non-filling up of vacant posts as far as possible. Work studies are also carried out by the Union Territories Administration to assess the

staff requirements and effect economies in staff expenditure wherever feasible. It has also been impressed upon the Union Territories with Legislatures to raise additional resources either by enhancement of rates of existing taxes or by tapping new sources of income in the light of the recommendations of the Study Team of the A. R. C. on the Administration of U. Ts and NEFA. Some of the Union Territories have taken steps to tap additional resources by up-ward revision of tax structure and new taxation. It is however not possible to meet the entire expenditure from the resources of the Territories.

#### निजी धैलियों का समाप्त करना

809. श्री हुकम चन्द कछवाय :

श्री हरदयाल देवगुण :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निजी धैलियों की समाप्ति से भूत पूर्व नरेशों को ब्रिटिश काल से दी जा रही पेंशन और अन्य विशेषाधिकारों को समाप्त कर दिया जाएगा ;

(ख) पेंशनों की किन्ती किन्ती राशियां